NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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DIRECTOR PARTY PARTY

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/134/ (IB)/2017

NAME OF THE PETITIONER(S) : DECCAN EVENT MANAGEMENT PVT LTD

NAME OF THE RESPONDENT(S) : LAND MARVEL CONSTRUCTION INDIA PVT LTD

UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

<u>ORDER</u>

Counsel for petitioner called but absent. Shri Palaniappan, Director of the Respondent Company present and stated that the matter is being settled between the parties. He prayed time for making submissions in relation to the final outcome of the settlement talks. Put up on 27.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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